## Statement of Immovable Property Return for the year 2015 (as on 01.01.2016)

Service: ICLS

Name of officer (in full): Dip Narayan Chowdhury

Designation: DROC, Kolkata

Date of Birth: 02.10.1972

Ministry/Department/Office: O/o ROC, Kolkata

Grade Pay: 6600/-

Present pay: <u>21560/-</u>

2 JAN 2016

धिम खंगाल

116 8			l V		. 1 1 1 1	A	Remarks
Name of district sub-	Name and details of property –	Cost of construction/ac quirement	*Present Value	If not in own state in whose name held and	How acquired-whether by purchase, lease**, mortgage, inheritance gift	Annual Income from the	Kemarks
and Village in	housing,	including land		his/her	or otherwise, with date-of-acquisition and name with	property.	
which property	lands and	in case of house		relationship to the	details of persons from		
is situated.	other buildings.	and year when purchased		Government	whom acquired.		
	0 0.2.2			Servant.		(7)	(8)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
296, NSC Bose		8,35,000/-	NOT	Jointly with	By Purchase	NIL	NIL
Road, Kolkata-	H/2,		KNOWN	wife Smt.			
700047	SOHAIL			Sunita			
700047	ENCLAVE			Chowdhury in	(B) *		
	Enterriz		۰	equal share	ñ.		
19M, Baishnabghata Bye Lane, Kolkata-	Flat in 1 <sup>st</sup> Floor	NA	NOT KNOWN	Omkar Chowdhury - Son	By inheritance gift from his grandmother Smt. Gita Rani Chowdhury	NIL	NIL
700047							- 07

Signature:

## NOTES:

\*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be 1) indicated.

\*\*Includes short term lease also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) 2) 3) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.

The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided. 4)

The columns should be filled up nearly in capital letters. 5)